



**SHOW CAUSE NOTICE BEFORE ADMISSION)
IN THE HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI
(Special Original Jurisdiction)**

SATURDAY, THE NINTH DAY OF OCTOBER, TWO THOUSAND AND TWENTY ONE

**:PRESENT:
THE HONOURABLE SRI JUSTICE M.SATYANARAYANA MURTHY**

WRIT PETITION (SR) NO: 31785 OF 2021

Between:

Gosu Syamamma W/o Gosu Raghava Reddy, age: 72 years. Occ: Sarpanch
R/o Lingampalli Village, Podalakuru Mandalam, SPSR Nellore District. A.P.
Petitioner

And

1. The State of Andhra Pradesh, Rep by its Principal Secretary. (Revenue)
Secretariat, Velagapudi, Amaravathi, Guntur District., A.P.
2. The District Collector, Nellore SPSR Nellore District, A.P.
3. The Superintendent of Police, SPSR Nellore District, A.P.
4. The Superintending Engineer (R&B), Nellore Circle, SPSR Nellore District, A.P.
5. The Revenue Divisional Officer, Nellore. SPSR Nellore District.
6. The Mandal Revenue Officer, Sangam Mandalam, A.P.
7. The Assistant Divisional Engineer, Operations, Southern Power Distribution -
company of A.P. Limited, Podalakur, Podalakur Mandalam, SPSR Nellore Dist.
8. Sri V.Srinivasulu Reddy, S/o Venku Reddy. Age:39 years, Occ: Business, R/o
Opp: to Z.P. Boys High School, Rapur Road, Podalakur Village & Mandal, SPSR
Nellore Dist.

Respondents

WHEREAS the Petitioner above named through her Advocate Sri A.SRIHARIVIRAT presented this Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue a Writ or Writs more appropriately a Writ of Mandamus to direct the respondent authorities to resist the attempts of the ruling local party leaders in erecting statue of Late Kakani Ramana Reddy, Father of Kakani Govardhan Reddy, present sitting MLA of Sarvepalli Constituency for YSRCP Party in the same place where the petitioner sought to erect statue for memory of political leader Late Gosu Raghava Reddy, is illegal, against to Article 14 of the Constitution of India and consequently direct the Respondent authorities to allow the petitioner for erecting statue of political leader Late Sri Gosu Raghava Reddy basing permission granted from the 2nd respondent, pending disposal of writ petition

AND WHEREAS the High Court upon perusing the petition and memorandum of grounds filed herein and upon hearing the arguments of Sri A.SRIHARIVIRAT Advocate for the Petitioner, directed issue of notice to the Respondent No. 8 herein to show cause as to why this WRIT PETITION should not be admitted.

You viz:

Sri V.Srinivasulu Reddy, S/o Venku Reddy. Age:39 years, Occ: Business, R/o Opp: to
Z.P. Boys High School, Rapur Road, Podalakur Village & Mandal SPSR Nellore Dist.

are directed to show cause as to why in the circumstances set out in the petition and the affidavit filed therewith (copy enclosed) this WRIT PETITION should not be admitted.

The Court made the following: ORDER

“Issue notice to the 8th respondent.

Learned counsel for the petitioner is permitted to take out personal notice to the 8th respondent by registered post with acknowledgment due and file proof of service within three weeks.

Post after Dussehra Vacation, 2021.

The Registry is directed to print the name of Government Pleader for Home, Government Pleader for Roads & Buildings and Standing Counsel for APSPDCL.”

//TRUE COPY//

ASSISTANT REGISTRAR

Ch. Ramani
9/10/21

For ASSISTANT REGISTRAR

To,

1. Sri V.Srinivasulu Reddy, S/o Venku Reddy. Age:39 years, Occ: Business, R/o Opp: to Z.P. Boys High School, Rapur Road, Podalakur Village & Mandal SPSR Nellore Dist. **(by RPAD- along with a copy of petition and memorandum of grounds)**
2. One CC to SRI A.SRIHARIVIRAT, Advocate [OPUC]
3. One CC to Sri Y.Nagi Reddy, Standing Counsel for APSPDCL [OPUC]
4. Two CC to GP for Home, High Court of Andhra Pradesh (OUT)
5. Two CC to GP for Roads & Buildings, High Court of Andhra Pradesh (OUT)
6. The Section Officer, Posting Section, High Court of A.P., Amaravathi.
7. One spare copy

MSR

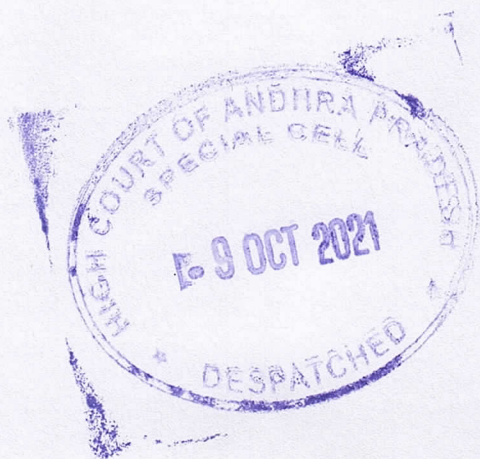
HIGH COURT

MSM,J

DATED: 09/10/2021

NOTE : POST AFTER DASARA VACATION.

NOTICE BEFORE ADMISSION



WP (SR). NO. 31785 OF 2021